

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. C.P. (IB) -1149(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - Small Industries Development
Bank of India (Sidbi
V/s
Ranabrata B. Ghosh**

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ranjita Kumari appeared for the Applicant through VC. Adv. Yash Momaya a/w Adv. Akash Agarwal appeared for the Respondent/ Personal Guarantor. List this matter on **16.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)